

(c) if so, the steps being taken to save the public exchequer from further burden to meet the losses of the Super-Bazars ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI JAGANNATH PAHADIA) : (a) The Super-Bazar and its branches run by the Cooperative Store Ltd., New Delhi, suffered a loss for the cooperative year ending June, 1970 also.

(b) No sir, but additional stocks are needed in order to adequately meet the requirements of the consumers and increase the business turnover.

(c) Steps have been taken to improve their working, effect economics in overhead expenditure, streamline operational and accounting procedures, and increase incomes from sales and other sources. A proposal to give additional financial assistance is also under consideration. As a result of these measures, the Super Bazar should be able to function as an economically viable unit in the future.

Indian Advertising Board, Bombay

*490. SHRI S. A. AGADI : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether the Indian Advertising Board of Bombay had sometime back charged Government of going back on their advertisement policy; and

(b) if so, whether Government are in a position to follow strictly the policy of entrusting all advertisement work to purely Indian advertising agencies ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) No, Sir.

(b) All Central Government advertisements (except those of the Railways) are released direct to newspapers and periodicals by the Directorate of adver-

tising & Visual Publicity and not through any advertising agency. The advertising of the Railways is handled by only such agencies as are entirely owned and controlled by Indian nationals.

So far as the position in regard to public sector undertakings is concerned, a statement is laid on the Table of the House.

Statement

Steps have been taken to ensure that public sector undertakings, statutory bodies, corporation, etc. utilise the services of only such advertising agencies as are owned and controlled entirely by Indians and borne on the panel of the Directorate of Advertising and Visual Publicity. Following an interim order passed by the Bombay High Court on a writ petition filed by M/s Hindustan Thompson Associates Limited in April, 1970, Government are not in a position, for the time being, to implement their policy in respect of 11 undertakings, statutory bodies, etc., now utilising the services of this agency.

2. A part of the advertising of Indian Airlines is handled by M/s Clarion McCann Advertising Services Pvt. Ltd., a partly foreign owned advertising agency. This agency has informed Government that it is re-organising itself to conform to the spirit of Government's policy in this regard and pending the completion of the necessary formalities towards this end, the Indian Airlines are continuing to utilise its services.

Present Position of Sugar and its Decontrol

*491. SHRI JYOTIRMÓY BASU : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the present position of sugar in the country, State-wise, with particular reference to Production, export, internal consumption and prices;

(b) whether certain quarters have been pressing for full decontrol and sale of the entire stock of sugar for internal consumption in the open market; and

(c) if so, his reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The supply position is quite easy. A Statement (Statement I) showing the state-wise production of sugar during 1969-70 and 1970-71, export of sugar during 1969 and 1970 and internal consumption during 1969-70 and another Statement (Statement II) showing wholesale prices of levy and free sale sugar in important markets in different States are laid on the Table of the Sabha. [Placed in library. See No. LT-4471/70.] Internal consumption of sugar during 1969-70 for the country as a whole was 32.61 lakh tonnes.

(b) Some State Governments and other organisations recommended decontrol of sugar.

(c) The Sugar policy for 1970-71 is under consideration.

Extension of Cultivation of Soyabean in Rajasthan

*492. SHRI N. K. SANGHI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government have Advised the state to take up extensive cultivation of soyabean during the next Kharif season and that in Rajasthan plans are afoot to cover over 5,000 acres with soyabean cultivation; and

(b) whether the farmers in Rajasthan are hesitant to undertake the cultivation as the support price of soyabean is low and that there is no processing plant in the State?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) ; (a) No, Sir.

(b) No such complaint has been received. There is no Soyabean processing plant in Rajasthan.

Steps for Distribution of good quality seeds to small Farmers

*493. SHRI CHENGALRAYA NAIDU : Will the Minister or FOOD AND AGRICULTURE be pleased to state:

(a) whether seeds of good quality are not easily available to the farmers especially with small land holding;

(b) if so, the main agencies responsible for distribution of seeds to the farmers; and

(c) the arrangements made to supply seeds to the small farmers at cheaper rates by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) It is the responsibility of the state Governments to ensure that good quality seeds are available easily to all farmers. No complaint of shortage of seeds has been received by the Government of India, except some shortage of certified wheat seeds in Eastern States.

(b) The main agencies for distribution of seeds to the farmers are the departmental agencies of the State Governments, co-operatives and private trade. In addition the National Seeds Corporation and lately Tarai Development Corporation, also sell seeds through their dealers and depots.

(c) No distinction is made in the sale price of seeds for small farmers and others, nor is the sale of seeds subsidised by the Government except in some State where subsidy on sale of seeds is given to the members of Scheduled Castes and Scheduled Tribes.

Steps to insure Peaceful Harvesting in West Bengal

*494. SHRI SAMAR GUHA : Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether during the last harvesting of Aman crop, paddy worth about Rs. 2